

**MESSAGE FROM RAJYA SABHA**

**SECRETARY:** Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

“In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 10th December, 1980, agreed without any amendment to the Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 1980, which was passed by the Lok Sabha at its sitting held on the 4th December, 1980.”

**ASSENT TO BILLS**

**SECRETARY:** Sir, I lay on the Table following two Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 5th December, 1980:—

1. The Hotel-Receipts Tax Bill, 1980.

2. The High Court and Supreme Court Judges (Conditions of Service) Amendment Bill, 1980.

**ESTIMATES COMMITTEE****FOURTH REPORT**

**SHRI S. B. P. PATTABHI RAMA RAO** (Rajahmundry): I beg to present the Fourth Report (Hindi and English versions) of the Estimates Committee on Action Taken by Government on the recommendations contained in the Thirty-sixth Report of the Estimates Committee (Sixth Lok Sabha) on the Ministry of Works and Housing—DDA—Demolitions in Unauthorised Colonies.

**COMMITTEE ON PAPERS LAID ON THE TABLE****SECOND REPORT**

**DR. RAJENDRA KUMARI BAJPAI** (Sitapur): I beg to present the Second Report (Hindi and English versions) of the Committee on Papers laid on the Table.

12.23 hrs.

**CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE****REPORTED THREAT BY MAJOR AIRLINES TO BOYCOTT THE DELHI AIRPORT**

**SHRI RASHID MASOOD** (Saharanpur): I call the attention of the Minister of Tourism and Civil Aviation to the following matter of urgent public importance and request that he may make a statement thereon:—

“Reported threat by the major Airlines to boycott the Delhi Airport because of poor facilities at the airport.”

**THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA):** Government have not received any threat from any of the airline to stop using Delhi airport because of the poor facilities at the airport. However, the international arrival hall at the Delhi airport is being extended on the air side in two phases to provide additional space for passenger handling. Since the work is in progress only two out of the four conveyer belts are in use at present and consequently, some inconvenience is being felt by the international arriving passengers. Airlines operating at Delhi airport are aware that the work is in progress and have accepted the temporary inconvenience to the passengers. The situation will improve considerably when the first phase is completed by the end of December, 1980 and the second phase